

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SURINDER S. RATHI

Criminal Appeal No(s). 989/2019

VEEREY & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 25-10-2019 This appeal was called on for hearing today.

For Appellant(s) Mr. Raman Yadav, Adv.
Mr. Syed Mehdi Imam, AOR

For Respondent(s) Mr. Vishnu Shankar Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

Appearance: Mr. Raman Yadav, Ld. Counsel is present on behalf of
the petitioner.

No one is present on behalf of respondent.

Issue reminder for records.

List again on 13.1.2020.

SURINDER S. RATHI
Registrar

MG